

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP No. 24(ND) 15

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.08.2017**

NAME OF THE COMPANY: Shri Rajat Jain Vs/ M/s Surabhi Stores Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

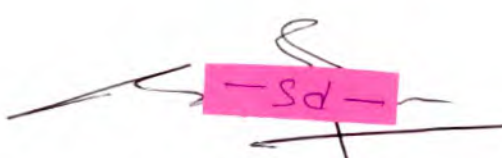
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

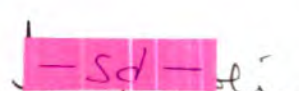
For the Petitioner (s) : Mr. Ajay Garg, Advocate

For the Respondent (s) : Mr. Naresh Kumar Sejvani, Advocate

ORDER

Letter of adjournment has been circulated by the Respondent's Counsel
praying for adjournment. At request adjourned to 21.11.2017.


**(S. K. Mohapatra)
Member (T)**


**(Ina Malhotra)
Member (J)**

(Lekh Raj Singh)